COMMITTEE ON

ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(EIGHTH LOK SABHA)

SIXTH REPORT

(Presented on 28.11.1986)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixth Report.

- 2. The Committee held a sitting on the 27th November, 1986.
- 3. The Committee considered applications for leave of absence from eight members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

November 27, 1986 Agrahayana 6,1908(Saka) (MADHUSUDAN VAI HALE,)

Chairman.

Committee on Absence of Members from the Sittings of the House.

APPENDIX

(<u>Vide</u> Para 3 of the Report)

	Name of Member who has applied for leave of absence.	Period for which leave applied for	Reasons	period for Remarks which leave of absence recommended by the Committee
5	2.	3.	4.	5. 6.
	Sh ri K.V. Shankara Gowda	17.7.86 to 14.8.86 = 29 days & 4.11.86 to 25.11.86 = 22 days	Illness	17.7.86 to 14.8.86=29 days & 4.11.86 to 25.11.86=22 days Total = 51 days
2•	Shri Ripinpal Das	4.11.86 to 5.12.86= 32 days	attend session of United Nations.	4.11.86 to 5.12.86 = 32 days
3.	Prof. Narain Chand Parashar	4.11.86 to 5.12.86= 32 days	- do -	4.11.86 to 5.12.86 = 32 days
1.	S hri Charan Singh	4.11.86 to 5.12.86= 32 days	Illness	4.11.86 to 5.12.86 = 32 days
5.	Shri Srikantha Datta Narasimharaja Wadiyar	4.11.86 to 21.11.86= 18 days	Election work at consti- tuency	4.11.86 to 21.11.86 = 18 days
5.	Sm t. Indum a ti Bhattach a ryya	4.11.86 to 5.12.86= 32 days	Illness	4.11.86 to 5.12.86= 32 days
7.	Shri Chittubhai Gamit	6.11.36 to 28.11.86 = 23 days	Death of father	6.11.86 to 28.11.86 = 23 days
8.	Chaudhary Ram Parkash	10.11.36 till recovery	Illness	10.11.86 to 5.11.86 = 26 days.